

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA
UNSTARRED QUESTION NO.2619
TO BE ANSWERED ON FRIDAY, THE 17th MARCH, 2017
PHALGUNA 26, 1938 (SAKA)

Cultivation of Ganja

2619. SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI):

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has taken note of illegal cultivation of Ganja in the interiors of the rural areas in the country, particularly in the Visakhapatnam area;
- (b) if so, the details thereof; and
- (c) the steps taken/being taken to curb/check the illegal cultivation of Ganja?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE:
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): Yes. The Government has taken note of illegal cultivation of Ganja in the interiors of the rural areas of the States of Himachal Pradesh, Odisha, Tripura, Uttarakhand, West Bengal Manipur, Arunachal Pradesh and Madhya Pradesh. State Excise Department of Andhra Pradesh mentions Visakhapatnam as one of the areas where illegal cultivation of Ganja has been destroyed.

Data of destruction of illicit Cannabis crop

Name of State	2014 (In Acres)	2015 (In Acres)	2016 (In Acres)
Arunachal Pradesh	37	30	31
Assam	00	0	2
Himachal Pradesh	723	423	5651
Madhya Pradesh	218	0	0
Maharashtra	8	0	0
Manipur	23	48	18
Odisha	2065	311	2211
Tripura	123	0	431
Uttarakhand	1	6	63
West Bengal	0	0	31
TOTAL	3198	818	8438

Data of Destruction of Illicit Cultivation of Ganja in Andhra Pradesh

Year	No. of Plants (Ganja)	Approx area in Acres
2013-14	3,64,300	180
2014-15	2,70,000	130
2015-2016	1,09,000	59
2016-17 (upto Feb'17)	1,23,385	60

(c): The Narcotics Control Bureau in coordination with the State authorities carry out destruction operations. Field intelligence and satellite imageries are also used to identify illegal cultivation. At the State level and District level, meetings are organised by Zonal Directors of Narcotics Control Bureau for preparing details of destruction operations.
